

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

OA No. 566 of 1995

Friday, this the 28th day of April, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. Elsy Mathew,
W/o Jose P Augustine,
Preventive Officer, Custom House,
Cochin-9, now on deputation to
IGI Airport, New Delhi.
Payyappilly House, Kochi-35. .. Applicant

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Collector of Customs,
Custom House,
Cochin-9. .. Respondent

By Advocate Mr. TPM Ibrahim Khan, SCGSC

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to dispose of the A-2 representation. The representation has been pending for more than six months. Respondent has to take a decision in the matter. We direct respondent to take a decision on the representation within two months from today, by passing a reasoned order.

2. We dispose of the Original Application as aforesaid.
No costs.

Dated the 28th April, 1995

SP BISWAS

ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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